

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Interactive Session on – Key issues relating to offence & trial under the Electricity Act, 2003

(through online and other modes of communications)

25th June, 2022

SESSIONS	TIME	TOPIC
I	10.00 a.m. to 11.30 a.m.	Electricity Act, 2003: Salient features of the Act, Cognizance & procedure of trial of offences under the Act By: Shri Raghvendra Singh Chauhan, District & Additional Sessions Judge, Dr. Ambedkar Nagar, Indore
<i>TEA BREAK (11.30 a.m. to 11.45 a.m.)</i>		
II	11.45 a.m. to 1.15 p.m.	Electricity Act, 2003: Theft of electricity and unauthorized use of electricity. Civil liability, compounding of offenses under the Act By: Shri Tajinder Singh Ajmani, O.S.D., MPSJA
<i>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</i>		
III	2.00 p.m. to 3.15 p.m.	Electricity Act, 2003: Open interactive Session By: Shri Tajinder Singh Ajmani, O.S.D., MPSJA & Shri Raghvendra Singh Chauhan, District & Additional Sessions Judge, Dr. Ambedkar Nagar, Indore

- Note:* (i) The Time Table is subject to change as per exigencies.
(ii) Use of Cell Phones during the workshop is strictly prohibited.

DIRECTOR